



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

13/12/2018

O.A./260/4/2016

M.A 448/16 FOR RECALL OF
ORDER, MEMO AT FLAG X MAY
KINDLY BE PERUSED, ON MEMO

DR L N SAHOO

-V/S-

STEEL AUTHORITY OF INDIA

ITEM NO: 21

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.T.K.Patnaik for Mr.J.Patnaik

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant.</p> <p>Mr.D.K.Patnaik, Id. counsel on behalf of Mr.J.Patnaik, Id. counsel for the respondents submitted that in the meantime during the pendency of the OA, the applicant has resigned from the service of SAIL, Rourkela and his resignation has been accepted. Copy of the acceptance order dated 12.4.2017 has been filed by the Id. counsel for the respondents. Let the same be kept on record.,</p> <p>Therefore it seems that the applicant is no more interested in pursuing the matter.</p> <p>The OA is dismissed in default. No order as to</p>

costs,

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

I.Nath

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